

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.149/BB/2017	-	For hearing	Rule 4(b) IBC	VM Confessionary Ltd. Vs. ROC, ESIC & PF, Karnataka

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **PRAMODKUMAR
PATIL**
9738349477

Petitioner

Patil

The matter is listed today for admission. Issue notice to the Respondent. Registry to prepare notice. The counsel for the Petitioner to collect the notice from the Registry and serve on the Respondent and to file proof of service. Further petitioner to comply the objections raised by the Registry.

List it on 27.02.2018.

Ashok
MEMBER (T)

Murali
MEMBER (J)